

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

RA-199/2003 in  
OA-125/2001

(A)

New Delhi this the 1st day of April, 2004.

Hon'ble Sh. V.K. Majotra, Vice-Chairman(A)  
Hon'ble Sh. Shanker Raju, Member(J)

Union of India through

1. Central Public Works Department,  
through its Director General(Works),  
Nirman Bhawan,  
New Delhi-1.
2. The Executive Engineer,  
Parliament Works Division-II,  
C.P.W.D.,  
Vittal Bhai Patel House,  
Rafi Marg,  
New Delhi. .... Review Applicants

(through Sh. D.S. Mahendru, Advocate)

Versus

Shri Madan Lal,  
S/o Sh. Milkhi Ram,  
R/o Q.No. F-402,  
Sewa Nagar,  
New Delhi. .... Respondent

(through Sh. S.C. Sharma, Advocate)

ORDER(ORAL)  
Hon'ble Sh. V.K. Majotra, VC(A)

Learned counsel for the review applicants  
seeks permission to withdraw this RA. RA is dismissed  
as withdrawn.

*S. Raju*  
(Shanker Raju)  
Member(J)

*V.K. Majotra*  
(V.K. Majotra)  
Vice-Chairman(A)

/vv/

1.4.04